

police party, the occupant of the Jhuggi, was a suspect in a theft case and the police party had gone to apprehend him. The occupant set fire to some clothes by sprinkling kerosene oil on them as a result of which his wife sustained excessive burns. The occupant's counter version was that the police had set fire to his Jhuggi. On these two counter versions, two cases have been registered and their investigation has been entrusted to the C. I. D. Crime Branch of the Delhi Police. The result of investigations is awaited.

(f) No, Sir. The findings of the police investigations are being awaited.

Strike by Officers of Air India

3757. SHRI DEVINDER SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government are aware that the officers of the Air India have started work to rule with effect from the 2nd March, 1970;

(b) If so, the main demands of the officials;

(c) the steps Government propose to take to meet the situation; and

(d) the likely loss expected to be incurred by this strike ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) The Air India Officers' Association had issued a directive to their members to 'work to rule' with effect from 2.3.1970.

(b) Revision of pay scale for the lowest level of officers.

(c) A settlement has since been reached and the directive to 'work to rule' was withdrawn by the Association on 7.3.70.

(d) No loss was suffered by the Corporation on this account.

Law and Order situation in Asansol Colliery Belt

3758. SHRI DEVINDER SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have since written to the West Bengal Chief Minister and the Home Minister asking them to ensure that law and order is maintained in the Asansol Colliery belt and that production of coal does not suffer;

(b) If so, the reaction of those Ministers thereto; and

(c) If not, the reasons for not writing to those Ministers in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) There has been a correspondence with the Chief Minister of West Bengal on this subject.

(b) Reply from the State Government has not yet been received.

(c) Does not arise.

Suggestions for Removal of Frontier Formalities for promoting Tourism

3759. SHRI DEVINDER SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Mr. J. L. Shepherd, the Chairman of the Facilitation Committee of the International Air Transport Association, has suggested to the Government of India to remove the frontier formalities in order to promote tourism ;

(b) what other suggestions were given by the said Association during their talk with the high level inter-departmental Committee on facilitation ; and

(c) the reaction of Government thereto ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). On the 24th February, 1970, the International Air Transport Association's Facilitation Advisory Committee made a call on the Inter-Departmental Facilitation Committee. The following suggestions were made by them :—

(1) Elimination of passenger manifest.

(2) Elimination of tourist baggage re-export form.